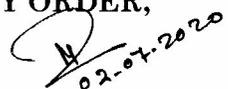


THE HIGH COURT OF ORISSA: CUTTACK

NOTICE

Cuttack, Dated the 2ND July, 2020

In pursuance to Order No.05 dtd.25.06.2020 passed in W.P(C) No.12088 of 2020, it is hereby informed to all concerned that, the Hon'ble Court have been pleased to direct strict ban on the use of gutkaha, tobacco etc and spitting in the premises of High Court in order to check the spread of COVID-19.

BY ORDER,

02.07.2020
REGISTRAR GENERAL

Memo No. ..6453...(100) / Dtd. 02.07.2020

Copy forwarded to the:-

1. All Officers of the Court
2. Addl. Registrar –cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
4. Protocol Officer, Orissa High Court, Cuttack.
5. All Superintendents of the Judicial Sections of the Court.
6. Technical Director, NIC, OHC for uploading in the Orissa High Court website
7. Notice Board

for information and necessary action.


02.07.2020
Special Officer (Special Cell)

Memo No. ..6454.....(3) / Dtd. 02.07.2020

Copy forwarded to the:-

1. Advocate General, Odisha, Cuttack
2. Secretary, Odisha State Bar Council, Cuttack
3. Secretary, Orissa High Court Bar Association, Cuttack

for information and necessary action


02.07.2020
Special Officer (Special Cell)